

since been eliminated ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : Information about the prices of the Cars at the commencement of production is not readily available. However, for the sake of comparison, the ex-factory retail prices of cars ruling on 1.1.1957 and at present are indicated below :—

	On 1.1.1957	At present
Ambassador	Rs. 10,424	Rs. 16,946
Fiat	Rs. 8,934	Rs. 15,946
Standard Herald	Rs. 8,702	Rs. 16,539

The present foreign component in each car is as under :

Ambassador	—	0.51%
Fiat	—	0.75%
Standard Herald	—	1.39%

**Permanent Building for Bhadrak Post Office**

1093. SHRI ARJUN SETHI : Will the Minister of COMMUNICATIONS be pleased to state the steps taken to construct a permanent and extensive building to provide Bhadrak Post Office, District Balasore, Orissa with minimum requirements of functioning efficiently ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : It has been decided by the Government to construct a suitable extension to the existing Head Post Office building at Bhadrak to provide the required accommodation. Administrative approval and expenditure sanction for the project have since been issued.

**Action against Non-Bengali Muslims from Bangla Desh who came without valid travel Documents**

1095. SHRI M. M. JOSEPH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken any steps against those non-Bengali Muslims who had come to Uttar Pradesh and other places without valid travel documents from Bangla Desh to intern them for the present at the places of their stay and obtain securities from those giving them shelter ; and

(b) if so, the State-wise break up thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Facts are being ascertained from the State Governments concerned.

**Statehood for Delhi**

1096. SHRI M. M. JOSEPH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have considered any proposal for granting the Statehood to Delhi ;

(b) if so, the salient features thereof ; and

(c) the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes.

(b) and (c). From time to time it has been suggested to the Government that the Union Territory of Delhi should be made a State. Delhi had been specially carved out from the adjoining provinces into a separate administrative unit under the direct Central administration to serve as the capital of the country. Government consider that the demand for Statehood is not compatible with the present position.